NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MUN CORAM:

C.P No. 1388/(MAH)/2017

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES:

Artefet Infrastructure Ltd.

V/s

Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. KRITIKA ADVOCATE

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APPLICANT

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- The Learned Representative of both the sides are present.
- 2. On receiving the Petition of the Operation Creditor the Respondent Debtor has filed a Reply. To be considered on the next date of hearing other C.P. No. 1286/2017. Adjourned to 13.12.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 15.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

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